

No.GOB(I) 8/2021

**HIGH COURT OF KARNATAKA
BENGALURU,
DATED: 25TH JUNE, 2022.**

I N T I M A T I O N

The candidates with the following Register Numbers who are eligible for Viva-Voce to the post of District Judges by direct recruitment in pursuance of this office Notification No.GOB(I) 8/2021 dated 09.11.2021, are hereby informed that the Viva-Voce is scheduled to be conducted on the following dates:

THURSDAY, THE 14TH JULY 2022	
DJM210011	DJM210062
DJM210014	DJM210092
DJM210017	DJM210094
DJM210024	DJM210120
DJM210051	DJM210148
DJM210055	

FRIDAY, THE 15TH JULY 2022	
DJM210152	DJM210249
DJM210164	DJM210257
DJM210172	DJM210261
DJM210173	DJM210265
DJM210176	DJM210272
DJM210220	DJM210282

Hence, the aforesaid candidates are hereby directed to be present at **10.30 A.M.**, on the respective dates at Court Hall No.37, Ground Floor, Principal Bench of the High Court of Karnataka, Bengaluru, at their own cost. Further, they are requested to bring their call letter and the following

original certificates along with 3 sets of self-attested copies, for verification:

- a) SSLC or equivalent certificate in support of Date of Birth and Identity Card in support of address proof.
- b) Degree, Law Degree Certificates/Marks Cards/Convocation Certificate, in support of educational qualification.
- c) Certificate of Enrolment as Advocate/Pleader, issued by the Bar Council.
- d) Certificate from the Presiding Officer of the Court in which the candidate is actually practicing or from the Registrar (Judicial)/Additional Registrar General, in case he/she is practicing in the High Court, indicating that he/she is a practicing Advocate. The certificate shall also indicate that he/she has been practicing for a period not less than seven years as on the last date fixed for submission of online application.
- e) Certificates obtained within the stipulated period from the competent authorities, if claiming reservation under SC/ST, Category-I/ II(A)/ II(B)/ III(A)/ Rural candidate/ Ex-servicemen category.
- f) Certificate of release or discharge from military service, if claiming reservation under Ex-servicemen category.
- g) List of cases conducted independently during the last three years with particulars of such cases.
- h) Two character certificates of good character (one from the Principal of the Institution/College in which he/she has last studied with study details and another from a respectable person not being a relative who is well acquainted with him/her).
- i) Income Tax return, if any, to show the annual income from the profession during the preceding three years.

BY ORDER

**Sd/-
(MANJUNATH NAYAK)
REGISTRAR (RECRUITMENT)**